

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 29**

**C.P. (IB)/1069(MB)2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **01.02.2024**

NAME OF THE PARTIES:      **DBS BANK INDIA LIMITED V/S MRS.**  
**LALITAKUMARI SUKANRAJ SHAH**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Nikhil Rajani, Advocate i/b V. Deshpande & Co. appeared for the Petitioner.
2. Mr. Yahya Batatawala, Advocate appeared for the Respondent.
3. Learned Counsel for the Respondent seeks some time to file reply. Time granted.
4. List this matter on **22.02.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna